

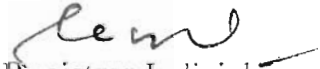
**OFFICE OF THE REGISTRAR (JUDICIAL)
(HIGH COURT OF JAMMU AND KASHMIR)
JAMMU**

NOTIFICATION

No. 04

Date: 14.10.2015.

In continuation to this office Notification nos. 1, 2 and 3 dated 10.09.2015, 19.09.2105, 01.10.2015, it is notified for the informations of all concerned that the date of submission of application forms for allotment of chambers in the recently constructed lawyers' chambers building, near District Court Complex, Janipur, Jammu, is extended for three days i.e. upto 16.10.2015. No further extension shall be granted.


Registrar Judicial

No. 2403/09/RJ/15

Date: 14-10-15

Copy to:

1. Registrar General, High Court of J&K, Srinagar, for inf. please.
2. Principal District & Sessions Judge, Jammu, for inf.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, for information of His Lordship.
4. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal, for information of His Lordship.
5. President, Bar Association, Jammu.
6. Deputy Registrar Administration for inf. & n.a.
7. Incharge NIC for uploading in High Court Website.


Registrar Judicial


OFFICE OF THE REGISTRAR (JUDICIAL)
(HIGH COURT OF JAMMU AND KASHMIR)
JAMMU

NOTIFICATION

No.02

Dated: 19.09.2015.

In continuation to this office Notification no.1 dated 10.09.2015, it is notified for information of all concerned that the date of submission of application forms for allotment of chambers in the recently constructed lawyers' Chambers Building, near District Court Complex, Jammu, is extended by 10 days and shall now be received upto 1st October, 2015.


Registrar Judicial

No. 2137/RJ/15- 2143/RJ/15 Dated: 19.09.2015

Copy to:

1. Registrar General, High Court of J&K, Srinagar, for inf. please.
2. Principal District & Sessions Judge, Jammu, for inf.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, for information of His Lordship.
4. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal, for information of His Lordship.
5. President, Bar Association, Jammu.
6. Deputy Registrar Administration for inf. and necessary action.
7. Incharge NIC for uploading in High Court Website.


Registrar Judicial